

**IN THE INCOME TAX APPELLATE TRIBUNAL  
(DELHI BENCH 'G' : NEW DELHI)**

**BEFORE SHRI KULDIP SINGH, JUDICIAL MEMBER  
and  
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER**

**ITA No.3953/Del./2015  
(ASSESSMENT YEAR : 2010-11)**

Smt. Natasha Jain,  
59, Gandhi Road,  
Dehradun.

**(PAN : AAMPJ9396A)**

(APPELLANT)

vs. ITO, Ward 2 (1),  
Dehradun.

(RESPONDENT)

ASSESSEE BY : Shri Abhishek Mathur, CA  
REVENUE BY : Shri V.K. Jiwani, Senior DR

Date of Hearing : 20.09.2018

Date of Order : 08.10.2018

**ORDER**

**PER KULDIP SINGH, JUDICIAL MEMBER :**

Vide letter dated 20<sup>th</sup> September, 2018 and for the reasons stated therein, the assessee seeks to withdraw the present appeal. The department has no objection. Consequently, the present appeal is dismissed as withdrawn.

**Order pronounced in open court on this 8<sup>th</sup> day of October, 2018.**

**Sd/-  
(PRASHANT MAHARISHI)  
ACCOUNTANT MEMBER**

**sd/-  
(KULDIP SINGH)  
JUDICIAL MEMBER**

**Dated the 8<sup>th</sup> day of October, 2018/TS**

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT(A), Dehradun.
- 5.CIT(ITAT), New Delhi.

AR, ITAT  
NEW DELHI.